NATIONAL COMPANY LAW TRIBUNAL

BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.

CP 228/16

TP 86/17

For hearing

Purpose

Section

Name of the Parties

M/s. / Mr.

Purpose

A33(e) / 433(f)

Pacific Inc. Vs Naxr Logistics Pvt. Ltd.

& Others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ORDER

Matter is listed today for verification. Registry again pointed out some objections. For compliance list it on 20/12/2017. No representation for petitioner.

Member (T)

Member (J)